

DIVISION BENCH
COURT - II

O-223

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/332(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 03RD MAY 2024

IN THE MATTER OF	THE REGISTRAR OF COMPANIES WEST BENGAL VS BUDDHINATH COMMERCIAL PRIVATE LIMITED
UNDER SECTION	SECTION 271-272 OF THE COMPANY ACT 2013 - GOVT BODY

Appearance (via video conferencing/physically)

Mr. S.K Tiwari, Adv.] For the Petitioner
Mr. Jayesh Kumar Choradia, Adv.]

ORDER

1. Ld. Counsel for the Petitioner present.
2. Registry is directed to issue notice to the Respondent Company by way of speed post and by e-mail and place the tracking information report on record.
3. List the matter on **10.07.2024**.

D. Arvind
Member (Technical)

Bidisha Banerjee
Member (Judicial)